

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**ORIGINAL APPLICATION NO. 191 of 2015 (SZ)**

**with**

**ORIGINAL APPLICATION NO. 178 of 2014 (SZ)**

**IN THE MATTER OF :**

S.P Muthuraman

... Applicant

Versus

Union of India and ors.

... Respondents

With

R. Rajamanickam,  
Tirunelveli

... Applicants

Versus

The District Environmental Engineer,  
TNPCB,

... Respondents

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**DATED AT CHENNAI ON THIS THE 12<sup>th</sup> DAY OF APRIL 2022**



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COUNSEL FOR THE 8<sup>th</sup> RESPONDENT**

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**ORIGINAL APPLICATION NO. 191 OF 2015 (SZ)**

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**WITH**

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The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tirunelveli and Ors.

... Respondents

**PROGRESS REPORT AND ACTION TAKEN REPORT  
SUBMITTED BY THE TIRUNELVELI CORPORATION**

I, N.S.Narayanan Son of Mr. N.Siva Manickam, Hindu, aged about 55 years, presently holding the post of the Commissioner (D), Tirunelveli City Municipal Corporation, do hereby solemnly affirm and sincerely state as follows:-

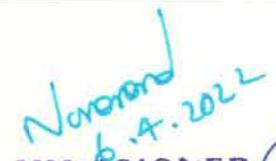
1. I state that I am the Commissioner (D) of Tirunelveli City Municipal Corporation, and as such I am well acquainted with the facts of the case from available records.
2. I humbly submit that this Hon'ble Tribunal in its order dated 17.01.2020 constituted a Joint Committee to go into the allegations in the application and also consider the question of pollution caused to the Tamirabarani River and the remedial measures to be taken.
3. I humbly submit that the Joint Committee conducted a joint inspection and filed its report before this Hon'ble Tribunal. This Respondent is also a member of the Joint Committee and has submitted the present status of the projects which are under progress along with necessary documents, to the

*Narayanan*  
8.4.2022  
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members of the Joint Committee and the same was also a part of the Report.

4. I humbly submit that the Joint Committee in its Report has made recommendations to this Respondent to be complied with and the same is being complied with by this Respondent under the supervision of the Tamil Nadu Pollution Control Board. The progress of the work done and the compliances as on 05.04.2022 are as follows:

S. No.	Compliance notified by the board	Present status of the compliance
1	The Tirunelveli Municipal Corporation shall take suitable action to ensure that the entire quantity of sewage designated for a particular DEWATS shall be treated without any bye-pass and if the DEWATS provided is not adequate, additional DEWATS has to be provided in the location so that the entire quantity of sewage is treated before disposal.	The Tirunelveli Corporation assured that entire quantity of sewage designated for a particular DEWATS should be treated without any bye pass and additional DEWATS to be provided as directed by this Hon'ble Tribunal before April 2022. Accordingly action is being taken to construct 4 Nos. of new DEWATS Units at (1) southern side of North Bypass Road (River bridge), (2) Essaki amman kovil street (Salai street) Vannarpettai, (3) Ettuthogai street, Vannarpettai and (4)Thirukurippu Thondar street, Vannarpettai. Out of 4 units, works are under progress for 3 units and for rest of the unit work will be started shortly. (Necessary photographs showing the progress of works are enclosed.)
2	The Tirunelveli Municipal Corporation shall deploy persons for regular cleaning of sewage channels to remove floating/suspended matter so that the DEWATS are operated efficiently without any clogging/overflow from the DEWATS filter bed	Necessary persons are deputed for regular cleaning of DEWATS on weekly basis. During 4 <sup>th</sup> week and 5 <sup>th</sup> week of March 2022 all the 10 DEWATS structures are cleaned and being maintained by the Tirunelveli Corporation. (Necessary photographs showing the cleaning process are enclosed, both 4 <sup>th</sup> week and 5 <sup>th</sup> week respectively).

  
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3	The Tirunelveli Municipal Corporation shall periodically clean/replace the filter bed material for efficient operation.	The Tirunelveli Corporation assured that all the DEWATS should be cleaned on weekly basis. Further filter bed materials to be replaced wherever necessary.
4	The Tirunelveli Municipal Corporation shall transport the treated sewage from the DEWATS provided at Sindhupoondhurai to UGSS Phase-I collection well for treatment in the existing 24.2 MLD Waste Stabilization Pond (WSP) as committed instead allowing the sewage to reach the River after treatment.	Pump is operated to transport the partially treated sewage water from DEWATS structure to the nearest man hole located at the junction of Udayarpatti regularly. (Necessary photograph showing the pumping is enclosed).
5	The Tirunelveli Municipal Corporation shall provide DEWATS of adequate capacities to treat the sewage flowing through channel/drain reaching River Thamirabarani at Meenakshipuram Railway Bridge within a month time.	The location C.N.Village, Lakshmiapuram north which is identified for the construction of new DEWATS unit for sewage water flowing under Meenakshipuram railway bridge. Construction work to be started shortly.
6	The Tirunelveli Municipal Corporation shall connect the sewage drain carrying sewage generated from Ettuthogai Street & Thirukurippu Thondar street in the existing DEWATS provided at Vannarapettai Valaiyapathi Street or Vannarapettai Ramalinga Street. If not the corporation shall provide additional DEWATS to treat the sewage from the area within a month time.	Action is being taken to construct the Sewage drain at Ettuthogai street and Thirukurippu Thondar street where the structure is not available. Further action is being taken to construct 4 Nos. of new DEWATS Units at (1) southern side of North Bypass Road (River bridge), (2) Essaki amman kovil street (Salai street) Vannarapettai, (3) Ettuthogai street, Vannarapettai and (4) Thirukurippu Thondar street, Vannarapettai. Out of 4 units, works are under progress for 3 units and for rest of the unit work will be started shortly. (Necessary photographs showing the progress of works are enclosed.)

7	<p>The Tirunelveli Municipal Corporation is yet to provide adequate number of DEWATS treatment system to treat the entire quantity of sewage presently discharged into River Thamirabarani. The Tirunelveli Municipal Corporation is not operating and maintaining the DEWATS under operation as noticed during inspection and also no action has been taken to identify the number of sewage out fall let into irrigation channels (Kodagan channel, Tirunelveli channel and Palayamkal channel) and temporary arrangements made to treat it until UGSS Phase-II &amp; Phase-III implemented for the unsewered area.</p>	<p>The Tirunelveli City Municipal Corporation decided to provide additional DEWATS units at (1) southern side of North Bypass Road (River bridge), (2) Essaki amman kovil street (Salai street) Vannarpettai, (3) Ettuthogai street, Vannarpettai and (4)Thirukurippu Thondar street, Vannarpettai. Out of 4 units, works are under progress for 3 units and for rest of the unit work will be started shortly.</p> <p>As noticed by Tamil Nadu Pollution Control Board during their inspection, action taken by the Tirunelveli City Municipal Corporation that all the DEWATS units are cleaned on weekly basis and being maintained by the Tirunelveli Corporation. During 4<sup>th</sup> and 5<sup>th</sup> week of March 2022, all the 10 DEWATS structures are cleaned and being maintained by the Tirunelveli Corporation. (Necessary photographs showing the cleaning process are enclosed.) Further, the location C.N.Village, Lakshmiapuram north is identified for the construction of new DEWATS unit for sewage water flowing under Meenakshipuram railway bridge. Construction work to be started shortly. Moreover, action is being taken for identifying the no. of sewage out fall let in to irrigation channels (Kodagan channel, Tirunelveli channel, Palayamkal channel) in this regard.</p>												
8	<p>To furnish the details on the status of the proposed UGSS Phase-II &amp; Phase-III in respect of completion of total sewer length, Pumping stations, Lifting stations, Pumping Main Network, Gravity</p>	<table border="1"> <thead> <tr> <th data-bbox="732 2145 1019 2265">Scope</th> <th data-bbox="1019 2145 1209 2265">Work Completed in %</th> <th data-bbox="1209 2145 1515 2265">Remark</th> </tr> </thead> <tbody> <tr> <td colspan="3" data-bbox="732 2265 1515 2327">Phase - II</td> </tr> <tr> <td colspan="3" data-bbox="732 2327 1515 2421">Pumping Station</td> </tr> <tr> <td data-bbox="732 2421 1019 2558">PS-1-Zone-1. Slaughter House</td> <td data-bbox="1019 2421 1209 2558">70%</td> <td data-bbox="1209 2421 1515 2558">Control room civil work completed.</td> </tr> </tbody> </table>	Scope	Work Completed in %	Remark	Phase - II			Pumping Station			PS-1-Zone-1. Slaughter House	70%	Control room civil work completed.
Scope	Work Completed in %	Remark												
Phase - II														
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Main Network, Manholes, House Service connections, Date of Completion & % of work completed.	PS-2-Zone-II. Nainarkulam.	-	Work to be Commenced April 2022.
	Lifting Station		
	LS-1-Zone-I-Srinivasanagar	83%	Well Civil works Completed. Compound wall and panel room Completed
	LS-2-Zone-I-Sathyanagar	69%	Compound wall Completed. Panel room work under progress.
	LS-3-Zone-I-Kattabomman Street	50%	Well Civil works Completed.
	LS-4-Zone-I-Pettai Thiruthu (Ambethkar Colony)	71%	Well Civil works completed. Compound wall and panel room Completed.
	LS-5-Zone-II-Karuppanthurai	68%	Compound wall work under progress.
	LS-6- Zone-III-Karajyiruppu (New Location)	67%	Compound wall and Panel room work under progress.
	LS-7-Zone-III-Alaganeri	68%	Compound wall and panel room work in progress
	LS-8-Zone-III-Senthimangalam	79%	Compound wall and Panel room work completed.
	LS-9-Zone-III-Sindhupoonthurai	80%	Well Civil works completed-Compound wall and panel room Completed
	LS-10-Zone-III-Kailasapuram	78%	Well Civil works completed. Compound wall and panel room work in progress.
LS-11-Zone-III-Meenakshipuram	72%	Well Civil works completed. Compound wall and panel room work in progress.	

Components		
Pumping main - 27 km	88.22%	23.82 km laid
Gravity main - 224 km	71 %	159.07 km laid
Manhole - 8928 Nos	81.49%	7276 Nos completed
House service connections (UPVC pipes) - 656.64 km	12.83%	84.26 km completed
Inspection chamber - 54720 Nos	15.80%	8635 No completed
Road restoration - 395260 Sqm	27.76%	109710 Sqm
Over all progress	74.50%	
Phase - III		
Pumping Station		
PS-5-Zone-5 at Kurichi		Earth work partially completed.
PS-6-Zone-6. Kumaresan Nagar		Work to be commenced
Lifting Station		
LS-12-Zone-4-Tholkappiyar Street	55%	Well Civil works completed.
LS-13-Zone-4-Thirukurippu Thondar street	32%	5th lift well completed.
LS-14-Zone-4-Ulagamman Koil Street		Earth work partially completed.
LS-15-Zone-4-Maruthi Nagar		Earth work partially completed.
LS-16-Zone-4-Senthil Nagar		Earth work partially completed.
LS-17-Zone-4 - Kilanatham melur Road	55%	Well Civil works completed
LS-18-Zone-4-Thiruvanathapuram.		Earth work partially completed.

	LS-19-Zone-4-Kakkan New colony.		Earth work partially completed.
	LS 20 Zone 4 Andal Nagar		Earth work partially completed.
	LS-21-Zone-4-Ragumath Nagar		Earth work partially completed.
	LS-22-Zone-4-Police Colony		Earth work partially completed.
	LS-23-Zone-4-Saranya Park		Earth work partially completed.
	LS-24-Zone-4-IOB Colony	55%	Well Civil works completed
	LS -25-Zone-4-V.M Chatram Housing Board		Earth work partially completed.
	LS-26-Zone-4-Achimadam		Earth work partially completed.
	LS-27-Zone-5-Melanatham	55%	Well Civil works completed.
	LS-28-Zone-5-Karungulam	55%	Well Civil works completed.
	LS-29-Zone-5-Anbu Nagar	55%	Well Civil works completed.
Components			
	Pumping main - 37 km	22.59%	8.36 km laid.
	Gravity main - 417 km	8.50%	34.65 km laid.
	Manhole - 16658 No	10.40%	1732 No completed.
	HSC-UPVC - 522 km	1.10%	5.52 km laid
	STP		Descoped
	Inspection chamber - 87064 No	0.01%	10 Nos.
	Over all progress	21.80%	Contractor has been issued show cause notices & LD levied and final 14days notice was issued. Contract period completed on

				22.01.2022. Termination proposal sent to ADB for approval.
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5. I respectfully submit that this Respondent is taking earnest steps to protect the water body situated within its jurisdiction without any default and complying with the environmental rules in letter and spirit and without any default.

### **COMPLIANCE OF SOLID WASTE MANAGEMENT RULES, 2016**

6. I humbly submit that this Respondent is the Corporation and a total radius of 108.65 Sq.Km., which consists of 55 wards and 1,62,738 houses within the Corporation limit. As per 2011 Census, the total population of this Respondent is 4,73,637 and as of now total population is estimated as 5,22,322.

7. I humbly submit that the Solid Waste generated is around 170 Metric Tonnes per day out of which 102 Metric Tonnes of Biodegradable and 68 Metric Tonnes of Non-Biodegradable.

8. I humbly submit that this Respondent had framed byelaws as per new Solid waste Management Rules 2016 and the same was published in the District Gazette on 26.07.2017, which came into effect from the date of its notification.

9. I humbly submit that as mandated under the Rules of 2016, the field staff of this Respondent are segregating the solid wastes at source by Door to Door collection in the different coloured bins i.e., biodegradable wastes in Green bins and non-biodegradable wastes in Blue bins. Further household bins of twin coloured for Bio and Non-bio degradable wastes were distributed to all the households in this Respondent Corporation.

10. I humbly submit that there are 46 Micro Compost Centres established in Tirunelveli Corporation with capacity of 85 MT and they are in operation for the disposal of solid waste generated within the limits of this Respondent. Apart from this, Bio-Methanation plant with capacity of 5 MT was also established and the same is functional. Further, there are 97 Nos. of Bulk Waste Generators which generate garbage of 22 MT, which is being processed on its own.

*Narand*  
6.4.2022  
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**11.** I humbly submit that plastic wastes which are being generated of about 68 MT has been sent to recyclers and Cement factories (M/s.India Cements) as Refuse Derived Fuel. In Ramayanpatti, plastic shredding unit is being run by Women Self Help group where they shred the plastic as granules for road laying process.

**12.** I humbly submit that this Respondent is taking effective steps to create awareness among the public for the proper disposal of Solid wastes by conducting rally, awareness in all schools, dramas, Auto announcement in all wards, Pledge taking for segregation in all houses, Street corner meeting, display boards at all important places in the town and stakeholders meeting of all domestic and commercial Establishments, etc.,. Further, source segregation awareness in all local TV Channels and handbills were telecasted / issued with an objective to create awareness among the general public in the locality.

**13.** I humbly submit that this Respondent is complying with the Solid Waste Management Rules in an efficient manner and there is neither any environmental violation nor any statutory violation on the part of this Respondent.

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above submission and close the applications and pass any such further or other order as it may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Tirunelveli on this the 6<sup>th</sup> day of April, 2022

*Narand  
6.4.2022*

**COMMISSIONER (D)  
TIRUNELVELI CORPORATION**

#### **VERIFICATION**

I, N.S.Narayanan , Son of Mr.N.Siva Manickam, aged about 55 years, presently holding the post of the Commissioner (D), Tirunelveli City Municipal Corporation, do hereby verify that the contents of the above report are true to the best of my knowledge and believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Tirunelveli on this the 6<sup>th</sup> day of April 2022.

*Narand  
6.4.2022*

**COMMISSIONER (D)  
TIRUNELVELI CORPORAITON**

# **TIRUNELVELI CITY MUNICIPAL CORPORATION**



**Cleaning of DEWATS structure**

**DATE : 21.03.2022 to 27.03.2022**

## Cleaning of DEWATS structure at Kailasapuram



# Cleaning of DEWATS structure at Meenakshipuram Anna nagar



## Cleaning of DEWATS structure at Meenakshipuram



Cleaning of DEWATS structure opposite to collectorate, kokkirakulam



## Cleaning of DEWATS structure at Udaiyarpatti



## Cleaning of DEWATS structure at Ramalingar street, vannarpettai



Cleaning of DEWATS structure at Sindupoondurai.



Cleaning of DEWATS structure at mariamman koil Street, kokkirakulam



## Cleaning of DEWATS structure at kurukkuthurai



## Cleaning of DEWATS structure at valayapathy street, vannarpettai



## Cleaning of DEWATS structure at Ramalingar street, vannarpettai



Cleaning of DEWATS stucture opposite to collectorate, kokkirakulam



Cleaning of DEWATS structure at valayapathy street, vannarpettai



## Cleaning of DEWATS structure at kurukkuthurai



## Cleaning of DEWATS structure at Kailasapuram



Cleaning of DEWATS structure at Sindupoondurai.



## Cleaning of DEWATS structure at mariamman koil Street, kokkirakulam



## Cleaning of DEWATS structure at Meenakshipuram Anna nagar



# Cleaning of DEWATS structure at Udaiyarpatti



## Cleaning of DEWATS structure at Meenakshipuram



# **TIRUNELVELI CITY MUNICIPAL CORPORATION**



**Cleaning of DEWATS structure**

**DATE : 28.03.2022 to 03.04.2022**

## Cleaning of DEWATS structure at Ramalingar street, vannarpettai



Cleaning of DEWATS stucture opposite to collectorate, kokkirakulam



Cleaning of DEWATS structure at valayapathy street, vannarpettai



## Cleaning of DEWATS structure at kurukkuthurai



## Cleaning of DEWATS structure at Kailasapuram



Cleaning of DEWATS structure at Sindupoondurai.



## Cleaning of DEWATS structure at mariamman koil Street, kokkirakulam



## Cleaning of DEWATS structure at Meenakshipuram Anna nagar



# Cleaning of DEWATS structure at Udaiyarpatti



## Cleaning of DEWATS structure at Meenakshipuram



Pumping of partially treated water from sindupoondurai DEWATS structure to the nearest manhole at Udaiyarpatti junction



Construction of New DEWATS Unit at Southern side of  
North buypass Road ( River Bridge



Construction of New DEWATS Unit at Esakkiamman  
Kovil Street Salai Street Vannarpettai



Construction of New DEWATS Unit at  
Ettuthogai Street vannarpettai



# **TIRUNELVELI CITY MUNICIPAL CORPORATION**



**Cleaning of DEWATS structure**

**DATE : 04.04.2022 to 10.04.2022**

Cleaning of DEWATS structure at Ramalingar street, vannarpettai



Cleaning of DEWATS structure opposite to collectorate, kokkirakulam



## Cleaning of DEWATS structure at valayapathy street, vannarpettai



## Cleaning of DEWATS structure at kurukkuthurai



## Cleaning of DEWATS structure at Kailasapuram



Cleaning of DEWATS structure at Sindupoondurai.



## Cleaning of DEWATS structure at mariamman koil Street, kokkirakulam



# Cleaning of DEWATS structure at Meenakshipuram Anna nagar



## Cleaning of DEWATS structure at Udaiarpatti



## Cleaning of DEWATS structure at Meenakshipuram

